

Hrisikesh Dasgupta

AV Insolvency Professionals Pvt Ltd  
Bajarang Kunj, 4<sup>th</sup> Floor  
Room No 412  
2B Grant Lane, Kolkata - 700 012

15.11.2019

To  
The National Company Law Tribunal  
Guwahati Bench  
Prithvi Planet, 4<sup>th</sup> Floor  
Behind Hanuman Mandir,  
Ulubari, Guwahati - 781007

**Re: CP (IB) No. 05/GB/2018**

**In the matter of: Dena Bank  
Vs.  
Bluefern Ventures Private Limited**

Sir,

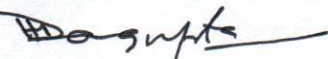
As required under the provisions of the IB Code, 2016 and Liquidation Process regulations made thereunder, I am submitting following reports (each in Triplicate) for your perusal and records:

1. Preliminary Report
2. Asset Memorandum
3. List of Stakeholders

Kindly take the same on record and acknowledge receipt.

Thanking you,

Yours faithfully,



**Liquidator in the matter of  
Bluefern Ventures Private Limited (in Liquidation)**

**Hrisikesh Dasgupta**

IBBI Registration No. **IBBI/IPA-003/IP-N00082/2017-2018/10705**

+91 9432207517:

Email - [hkdaspt@gamil.com](mailto:hkdaspt@gamil.com) / [cirp.bluefern@gmail.com](mailto:cirp.bluefern@gmail.com)



BEFORE THE NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH

REPORT ON LIST OF STAKEHOLDERS BY LIQUIDATOR UNDER  
THE INSOLVENCY AND BANKRUPTCY CODE 2016

(Under Regulations 31 of Insolvency and Bankruptcy Board of India  
(Liquidation Process) Regulations, 2016)

Filed by  
*Hrisikesh Dasgupta*

Case No.: C.P. (IB) 05/GB/2018

Dy. No: Dy. No: 03(133) of 2018

In the matter of:

**Bluefern Ventures Private Limited (in Liquidation)**

**Subject: Report on List of Stakeholders** under Regulations 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 by **Hrisikesh Dasgupta, Liquidator** under the Insolvency and Bankruptcy Code, 2016.

By: *Hrisikesh Dasgupta*

**Hrisikesh Dasgupta**

Insolvency Professional

AV Insolvency Professionals Pvt. Ltd.

Bajarang Kunj, Room No. 412 & 413

2B Grant Lane, 4<sup>th</sup> Floor

Kolkata - 700012



**Before the National Company Law Tribunal  
Guwahati Bench, Guwahati**

**CP (IB) No.: 05/GB/2018**

**Dy. No: 03(133) of 2018**

**In the matter of:**

**Dena Bank**

**Vs.**

**Bluefern Ventures Private Limited**

**List of Stakeholders** under Regulation 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 by **Hrisikesh Dasgupta, Liquidator** under the Insolvency and Bankruptcy Code, 2016.

On the application for corporate Insolvency Resolution Process filed by **Dena Bank** under section 7 of the Insolvency and Bankruptcy Code, 2016 read with Rule 4 of Insolvency and Bankruptcy Board of India (Application to Adjudicating Authority) Rules, 2016 was admitted by the **Guwahati Bench** vide order dated **21.12.2018**. **Hrisikesh Dasgupta**, the undersigned, was appointed by the Guwahati Bench vide order dated **31.12.2018** as



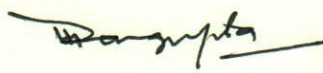


Interim Resolution Professional who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Code, 2016 and approved Interim Resolution Professional to Resolution Professional from 01.03.2019. The CD was ordered to be liquidated by an order passed by Hon'ble bench on 06.09.2019 and **Hrisikesh Dasgupta**, the undersigned, was appointed as Liquidator in the matter.

The liquidator hereby submits her Report on List of Stakeholders of the CD for information and records.

**Amounts of claim admitted:**

- (i) The Liquidator hereby submits that he had received 1 claim in response to the Public Announcement published on 09.09.2019 in Summit Times (English) and Samay Dainik (vernacular Daily at Sikkim). The company's registered office is situated at Sikkim and the major operations were carried out from there only. Newspaper cuttings of Public Announcement are attached collectively marked as **Annexure - "A"**.





- (ii) The claims were verified and claims aggregating to Rs. 38.63 crore were admitted by the Liquidator. Complete list of claims received and admitted is annexed hereto marked as "Annexure - B."

**Category wise details of stakeholders are given hereunder:**

**A. Secured Creditors**

Sl. No.	Details of Creditors	Amount (Rs.)	Extent of security	Whether admitted in part or whole
1	Dena Bank (now Bank of Boroda)	38,63,02,841.00	100%	Whole
	<b>Total</b>	<b>38,63,02,841.00</b>	<b>100%</b>	<b>Whole</b>

**B. Workmen**

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
	No claim received		

**C. Other Financial Creditors**

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
	No claim received		

*[Handwritten signature]*



**D. Employees**

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
	No claim received		

**E. Government dues**

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
	No claim received		

**F. Other dues**

Sl. No.	Details of Creditors	Amount claimed (Rs.)	Claim admitted
	No claim received		

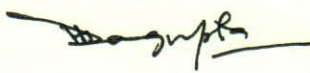
**Extent to which the debts or dues are secured or unsecured:**

Name of the Claimant	Security interest
<b>Dena Bank (now Bank of Boroda)</b>	First charge on entire fixed assets of the Company, both present and future - excluding the Hotel Land as the ownership of the said land/property is in with the erstwhile Directors of the company (Mrs Ongmu Bhutia & Mr.

*[Handwritten signature]*



	<p>Tshering Pintso Bhutia).</p> <p>Collateral security of Land (under construction of Building) belonging to Mrs. Ongmu Bhutia &amp; Mr. Tshering Pintso Bhutia) at Revenue Block, Namchi Bazar, Khatian No 1136, Plot No 3, 4 (585), 4/(1090) Bomtar Area, Namchi, District: South Sikkim.</p> <p>Collateral security of vacant land belonging to Shri Tshering Pintso Bhutia at Khatian No. 298, Plot/ Kharsa Nos 841,1163, 528/1685, 845/1686, 401/1687 &amp;845/1688. Dangla, Dumra, Sakam&amp;Chyokha, Ben Block, Ben-Namphrik, Elaka, Rabongla, Sub-Division, South Sikkim and Khatian No 323, Plot/Kharsa Nos 481 &amp; 476/950, Chagaybari, Due Block, Temi-Turku Elake, Rabongla, Sub Division, South Sikkim.</p>
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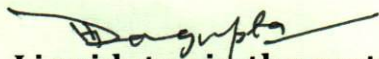




No claims received by the Liquidator in the matter are unsecured loan.

**Proofs admitted or rejected in part, and the proofs wholly rejected: None**

Submitted for information and necessary directions, if any, please.



**Liquidator in the matter of**

**Bluefern Ventures Private Limited (in Liquidation)**

**Hrisikesh Dasgupta**

**Registration Number: IBBI/IPA-003/IP-N00082/2017-2018/10705**

**Place: Kolkata**

**Date: 15.11.2019**





# SummitTIMES

## SummitTIMES | 09 September 2019

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WIDER COLLABORATIONS CAN... THE DISCUSSIONS ARE...

Schedule II Form B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016) For the attention of the stakeholders of <b>BLUEFERN VENTURES PRIVATE LIMITED</b>	
1. Name of corporate debtor	<b>BLUEFERN VENTURES PRIVATE LIMITED</b>
2. Date of incorporation of corporate debtor	23.02.2010
3. Authority under which corporate debtor is incorporated/ registered	Government of Sikkim, Law Department, Gangtok, Sikkim
4. Corporate identity number / limited liability identity Number of corporate debtor	849 dated 23.02.2010
5. Address of the registered office and principal office (if any) of corporate debtor	Ethanpa Villa, Dathang Road, Namchi Bazar, Namchi, South Sikkim
6. Date of closure of Insolvency Resolution Process	06.09.2019
7. Liquidation commencement date of Corporate Debtor	06.09.2019
8. Name and registration number of the insolvency professional acting as liquidator	<b>Name: Mr. Hrisikesh Dasgupta</b> Registration No.: IBBI/IPA-003/IP-N00082/2017-2018/10705
9. Address and e-mail of the liquidator, as registered with the Board	AV Insolvency Professionals Pvt. Ltd. Bajarang Kunj, Room No. 412, 2B, Grant Lane, 4th Floor, Kolkata - 700012. <b>Email address: hkdaspt@gamil.com</b>
10. Address and e-mail to be used for correspondence with the liquidator	Professional Address: AV Insolvency Professionals Pvt. Ltd. Bajarang Kunj, Room No. 412, 2B, Grant Lane, 4th Floor, Kolkata - 700012. <b>Email address: Email ID: hkdaspt@gamil.com</b> <b>cirp.bluefern@gmail.com</b>
11. Last date for submission of claims	06.10.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Guwahati Bench has ordered the commencement of liquidation of the **Bluefern Ventures Private Limited** on **06.09.2019**. The stakeholders of **Bluefern Ventures Private Limited** are hereby called upon to submit proof of their claims, on or before **06.10.2019**, to the liquidator at the address mentioned against item 9. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. The claims may be submitted in scheduled forms C, D, E, F and G in terms of regulations 17, 18, 19 and 20 of The Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 by the operational creditors, workmen or employees, authorized representative of workmen or employees and creditors other than financial creditors and operational creditors respectively as the case may be. (Forms can be downloaded from <http://www.ibbi.gov.in/downloadform.html> under liquidation process forms download section).

Place : Kolkata  
Dated : 07.09.2019

**Hrisikesh Dasgupta**  
Liquidator

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गान्तोक, सोमबार, ०९ सितम्बर, २०१९  
Gangtok, Monday, 09 September, 2019

समय दैनिक

02

<p>अनुसूची २ फारम बी सार्वजनिक सूचना (दिवालीयापन नियम १२ र दिवालीयापन (परिसमापन प्रक्रिया) नियम, १०१६) हितधारकहरूको ध्यानाकर्षणका लागि ब्लूफर्न भेशर्स प्राइभेट लिमिटेड</p>		
१.	निगमी ऋणीको नाम	ब्लूफर्न भेशर्स प्राइभेट लिमिटेड
२.	ऋण लिने निगमको निगमीत मिति	२३.०२.२०१०
३.	ऋणीलाई निगमीत/पञ्जिकृत गर्ने प्राधिकरण	सिक्किम सरकार, विधि विभाग, गान्तोक, सिक्किम
४.	निगमीत पहिचान नं./सिमित देहता ऋणी निगमको पहिचान नं.	८४९ मिति २३.०२.२०१०
५.	ऋण लिने निगमको पञ्जिकृत कार्यालय र मुख्य कार्यालय (यदि भए) को ठेगाना	इथेन्या भिल्डा. देथाड रोड, नाम्ची बजार, नाम्ची, दक्षिण सिक्किम
६.	परिसमापन प्रक्रिया समाधानको मिति	०६.०९.२०१९
७.	ऋणी निगमको परिसमापन शुरु भएको मिति	०६.०९.२०१९
८.	परिसमापन व्यवसायिक, परिसमापकको भारलिनको नाम तथा पञ्जिकरण सं.	नाम: श्री ऋषिकेश दास गुप्ता पञ्जीकरण सं.:IBBI/IPA-003/IP-N00082/ 2017-2018/10705
९.	परिसमापक, बोर्डसित पञ्जिकरण भएअनुसारको ठेगाना तथा ई-मेल	एभी इनसलभेन्सी प्रोफेशनल प्रा.लि. बजरङ्गकुञ्ज, रुम नं. ४१२, २ बी, ग्राण्ट लेन, चौथो तल्ला, कोलकाता-७०००१२। ई-मेल: hkdaspt@gmail.com
१०.	परिसमापकको सम्पर्कका लागि प्रयोग गरिने ठेगाना तथा ई-मेल	व्यवसायिक ठेगाना: एभी इनसलभेन्सी प्रोफेशनल प्रा.लि. बजरङ्गकुञ्ज, रुम नं. ४१२, २ बी, ग्राण्ट लेन, चौथो तल्ला, कोलकाता-७०००१२। ई-मेल: hkdaspt@gmail.com, cirp.bluefern@gmail.com
११.	दावी बुझाउने अन्तिम मिति	०६.१०.१९

माननीय राष्ट्रिय कम्पनी विधि ट्रिब्युनल, गुवाहाटी, पिठ, यो सूचना जारी गर्दै ब्लूफर्न भेशर्स प्राइभेट लिमिटेड को परिसिमन ०६.०९.२०१९ देखि शुरु भएको आदेश दिँदछ। ब्लूफर्न भेशर्स प्राइभेट लिमिटेडका हितधारकहरूलाई यस सूचनामार्फत आफ्नो दावीको प्रमाणसहित ०६.१०.२०१९-सम्ममा माथि क्रम सङ्ख्या ९-मा उल्लेखित परिसमापक समक्ष बुझाउन जानकारी गराइन्छ।

वित्तीय दाताले आफ्नो दावीको प्रमाण विद्युतीय माध्यमबाट नै पेश गर्न सक्नेछन्। अन्य सबै हितधारकहरूले व्यक्तिगत रूपमा अथवा पोस्टद्वारा अथवा विद्युतीय माध्यमले प्रमाण बुझाउन सक्नेछन्।

गलत अथवा दिगभ्रमित दावी-प्रमाण बुझाउने विरुद्ध कानुनी कारवाही हुनसक्छ।

दावी बुझाउँदा अनुसूचित फारम सी,डी,ई,एफ र जी नियमको शर्तहरू १७,१८,१९ र २० अन्तर्गत बुझाउनुपर्नेछ। भारतीय दिवालीयापन बोर्ड (परिसमापन प्रक्रिया) नियम २०१६ सञ्चालित ऋणदाता, कर्मचारी अथवा कर्मीका प्राधिकृत प्रतिनिधि अथवा ऋणदाताका कर्मी र सञ्चालित ऋणदाता इत्यादिले दावी बुझाउन सक्नेछन्। (फारमलाई ....को परिसमापन प्रक्रिया फारम डाउनलोड अनुभागबाट निकाल्न सक्छन्)

स्थान: कोलकाता

मिति: ०७.०९. २०१९

ऋषिकेश दास गुप्ता  
परिसमापक।

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Handwritten signature: *Dasgupta*

Professional Seal: *Pratik Dasgupta*  
Member, Insolvency Professional  
IBBI-003/IPA-003-2017-2018/10705

**ANNEXURE - "B"**

**LIST OF STAKE HOLDERS**

**As on 06.09.2019 (date of Commencement of Liquidation process)**

Sl. No.	Name of the creditor	Address	Amount claimed by the Creditors (in Rs. )	Amount admitted (in Rs. )	Security interest, if any, in respect of such claim (in Rupees)
1.	Dena Bank now Bank of Boroda Gangtok Branch	Namnang Road, Gangtok- 737101	38,63,02,841.00	38,63,02,841.00	Entire fixed assets of the Company, both present and future {excluding Hotel Land as the ownership of the property is in favour of the Directors of the company (Mrs Ongmu Bhutia & Mr. Tshering Pintso Bhutia).
	<b>Total</b>		<b>38,63,02,841.00</b>	<b>38,63,02,841.00</b>	

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*[Signature]*



**Before The National Company Law  
Tribunal, Guwahati Bench**

**Case No.: C.P. (IB) 05/GB/2018**

**Dy. No: 03(133) of 2018**

**In the matter of:  
Bluefern Ventures Private Limited  
(in Liquidation)**

**Report on List of Stakeholders  
submitted by LIQUIDATOR**

**Hrisikesh Dasgupta**  
Insolvency Professional  
AV Insolvency Professionals Pvt. Ltd.  
Bajarang Kunj, Room No. 412 & 413  
2B Grant Lane, 4<sup>th</sup> Floor  
Kolkata - 700012